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Title: Introduction of the Constitution (Amendment) Bill, 2016 (*Amendment of Article 243Q, etc.*).

HON. DEPUTY SPEAKER: Item No.112, Dr. Shashi Tharoor.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

DR. SHASHI THAROOR: I introduce the Bill.